

**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'C' BENCH, KOLKATA
(Virtual Court)**

(Before Sri J. Sudhakar Reddy, Accountant Member & Sri Sanjay Garg, Judicial Member)

**I.T.A. No.: 597/Kol/2018
Assessment Year: 2008-09**

Agarwal Jewels & Gems Pvt. Ltd.....Appellant
[PAN: AAGCA 6028 H]

Vs.

ITO, Ward-8(1), Kolkata.....Respondent

Appearances by:

None appeared on behalf of the Assessee.

Sh. Jayanta Khanra, JCIT, appeared on behalf of the Revenue.

Date of concluding the hearing : February 5th, 2021
Date of pronouncing the order : February 10th, 2021

ORDER

Per Bench:

The assessee has filed application vide letter dated 23.01.2021 seeking permission for withdrawal of his appeal pending before the Tribunal, for the reason that he has opted for the scheme under "Vivad Se Vishwas Act, 2020".

2. We accept the application of the assessee and dismiss this appeal as withdrawn.

Kolkata, the 10th February, 2021.

Sd/-
[Sanjay Garg]
Judicial Member

Dated: 10.02.2021

Bidhan (P.S.)

Sd/-
[J. Sudhakar Reddy]
Accountant Member

Copy of the order forwarded to:

1. ***Agarwal Jewels & Gems Pvt. Ltd., C/o Subash Agarwal & Associates, Advocates Siddha Gibson, 1, Gibson Lane, Suite 213, 2nd Floor, Kolkata-700 069.***
2. ***ITO, Ward-8(1), Kolkata.***
3. CIT(A)-3, Kolkata. (sent through mail)
4. CIT-
5. CIT(DR), Kolkata Benches, Kolkata. (sent through mail)

True copy

By order

Assistant Registrar
ITAT, Kolkata Benches